

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/7967/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the th 25 August, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/4249, dtd. 22.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 25.08.2023 till the morning of 28.08.2023.**

The Addl. District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge, Goalpara and in his absence the CJM, Goalpara and in his absence the in-charge CJM, Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/7968/A, dated, 25-08-23

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

Sdf
JT. REGISTRAR (VIGILANCE)